

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-321  
CAA-07 /230-232/ND/2020

IN THE MATTER OF:

Open Technologies India Pvt. Ltd. & ESQ Mangaement Solutions India Pvt. Ltd. ....Applicant

SECTION

U/s 230-232

Order delivered on 27.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Kartikeya Goel  
For the Respondent : Adv. Tania Sharma for OL, RD

ORDER

Report of RD is on record. Ld. Counsel for OL has put in appearance and submitted that he has filed the report on 14.02.2020. However, the same is not on record. Registry is directed to trace out the same and place it on record before the next date of hearing. None present on behalf of Income Tax Department. In the meantime, Income Tax Department is directed to file their reply/report if any. List the case on **17.03.2020**.

sd/-

(K.K. VOHRA)  
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

(Khushboo)